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THE MINISTER OF STATE THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WEL-FARE (SHRIMATI SHEILA KAUL): (a) and (b) There is no provision under which any State Government has to obtain permission from University Grants Commission to establish a University. The Government of Andhra Pradesh, however. sought the views of the University Grants Commission in July, 1982 on a proposal to establish a Women's University in the State. The Commission informed the State Government November, 1982 that they were not in favour of such a proposal. quently on April 9, 1983, the Government of Andhra Pradesh again sought the views of the Government and the University Grants Commission their proposal to promulgate an Ordinance to establish a Women's versity. Before any views were communicated the State Government had promulgated the Ordinance came into effect from April 14, 1983.

Written Answers

Construction of Sethusamudram Canal

*200 SHRI M. KALYANA-SUNDARAM:

SHRI V. GOPALSAMY.

Will the Minister of SHIPPING AND TRANSPORT be pleased state:

- (a) the present stage of the construct Sethusamudram posal to Canal:
- (b) whether the expert Committee on Sethusamudram Project has since submitted its report to Government, if so, what are the recommendations;
- (c) by when, a final decision likely to be taken regarding this pro-

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI K. JAYA BHASKARA REDDY: (a) and (b) The Report of the Expert Committee set up to examine the economic viability of the Sethusamudram Canal Project has since been received by the Government. The Committee has observed that the economic viability of the Project is amenable to exact quantification since certain factors, relevant to the Project's assessmet, are based on a number of probabilities. The cost of Project has been estimated at Rs. 282 crores with reference to February 1983 prices. The Committee has also found that the Project might yield a return varying from 4.72 per cent to 11.93 per cent under d'fferent sets of assumptions. The Committee did not find it possible to quantify the direct economic benefits to the country and the social benefits which the Project could confer. The internal · rate of return with reference to the Project's estimated cost has considered rather low. The Committee has recommended that the Project could be implemented view of other considerations, and for making the Project financially economically viable, concessions like treating the investment on the Project as a grant, etc. could be extended.

(c) The Report would be examined on merits and a decision will taken in due course.

Shifting of Government Offices outside Delhi

- @1330. SHRI KRISHNA JOSHI: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether there is any proposal under Government's consideration to shift outside Delhi some of their offices and departments under Ministry of Home Affairs; and
- (b) if so what are the details this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUS-(SHRI MOHAMMAD USMAN ARIF): (a) and (b) Yes, Sir. Shifting of certain Central Government offices including those under the Ministry of Home Affairs to places outside Delhi, is under consideration. Details will be

[@]Previously Unstarred Question No. 582, transferred from July 1983.